National Company Law Tribunal

Allahabad Bench

CP NO. 9/N12/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Vijay Construction (India) Pul. Utd.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 397/398 of the Gompanies Ad, 1956.

SI. NO.

<u>2.</u>

Name

Designation

Representation

Signature

1. Savrabh Kouin

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CP No. 9(ND)/2015

Sri Saurabh Kalia, Advocate for the petitioner. Sri Anup Kumar, proxy for Respondent. As respondent counsel is not available today. Hence, case is adjourned for argument.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)